

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(HQs)/URC, TIS HAZARI COURTS, DELHI-110054

NOTICE

SUBJECT: SCHEDULE OF INTERVIEW FOR THE POST OF BOOK BINDER.

All the candidates who have successfully qualified the MCQ Test (Tier-I) for the posts of Book Binder, Post Code 73/24 of DSSSB, as announced by DSSSB vide Result Notice No. 141 dated 17.03.2026, are hereby notified of the **SCHEDULE OF INTERVIEW** for the post of Book Binder, as outlined below:

SCHEDULE OF INTERVIEW FOR THE POST OF BOOK BINDER

DATE	03.05.2026 (SUNDAY)
VENUE	Entry from Gate No.6, Ground Floor, Rouse Avenue Court Complex, Delhi- 110002. (Nearest Metro Station I.T.O.)

Candidates are advised to regularly check the official website of Delhi District Courts at www.delhidistrictcourts.nic.in for further updates and relevant instructions. **Admit Cards are being sent/dispatched to the candidate's registered E-mail IDs and postal address (via speed post/Registered Post), provided in the application forms.** An Admit Card received through either of these two modes will be considered valid for appearing in the interview.

All the candidates are required to strictly follow the instructions provided with the Admit Card, without fail.

Candidates are **NOT** required to reply to the e-mail through which their Admit Cards are sent.

If any of the candidate faces difficulty in downloading or obtaining the admit card, he/she must promptly send their request for Admit Card to the E-mail ID "rectbrct.ddc@ddc.nic.in", between the period **27.04.2026 to 29.04.2026 only**. Requests made through any other mode shall not be considered under any circumstances.


CHAIRPERSON
UNIFIED RECRUITMENT COMMITTEE
DELHI DISTRICT COURTS

No 22428-22457/Rectt. Cell/Book Binder(D.R.)/2026 Dated, Delhi the 15 APR 2026

Copy forwarded for information and necessary action to:-

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
3. The Ld. Principal District & Sessions Judge, Central, West, East, North-East, Shahdara, New Delhi, South-West, North, North-West, South, South-East, District Court, Delhi/New Delhi.
4. The Ld. Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
5. Reader to Sh. Rajesh Kumar Goel, Ld. District Judge, Commercial Court-02, Central, Tis Hazari Courts, Delhi/Officer In-charge, Recruitment Cell.
6. The Chairperson, DSSSB, with the request to direct the official concerned to upload the said Notice on the official website of DSSSB.
7. The Personal Office of the undersigned.
8. R&I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned Court Complex.
9. The Dealing Official, Website Committee, Delhi with the direction to immediately upload the circular on the website of District Courts, Delhi.


CHAIRPERSON
UNIFIED RECRUITMENT COMMITTEE
DELHI DISTRICT COURTS